## NATIONAL COMPANY LAW TRIBUNAL

## **NEW DELHI BENCH**

CORAM:

PRESENT: SH. R. VARADHARAJAN HON'BLE MEMBER(J)

SMT. INA MALHOTRA HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 17.01.2018

NAME OF THE COMPANY: SS Pillai, Sole Proprietor Vs. Vs. Grand Hira Resorts Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 9 of IBC, 2016

S.NO. NAME **DESIGNATION** 

REPRESENTATION

SIGNATURE

For the Petitioner:

Mr. Shailender Kumar, Advocate

For the Respondent: Mr. P. M. Saini, Advocate

## **ORDER**

Mr. P. M. Saini, Advocate has put in his appearance on behalf of the Respondent. He prays for some time to file his reply.

To come up on 29th January, 2018.

(R. Varadharajan)

Member (J)

-S-Ut

(Ina Malhotra)

- S-d1

Member (J)